

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR
OA 590/2002 with MA 576/2002

DATE OF ORDER: 11.9.2003

Nahar Singh son of Shri Devi Singh by Caste Rajput, aged about 38 years. Resident of Quarter 2/4 Postal Colony, Nasirabad. Presently working as P.A. in Nasirabad Post Office, Nasirabad (Rajasthan).

... Applicant.

VERSUS

1. Union of India through the Secretary to the Government of India, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi.
2. Chief Postmaster General, Rajasthan Circle, Jaipur.
3. Postmaster General, Southern Region, Ajmer.
4. Supdt. Post Offices, Beawar Division, Beawar.

... Respondents.

Mr. P.N. Jatti, Counsel for the applicant.

Ms. Rajeshwari, Proxy counsel for
Mr. N.C. Goyal, Counsel for the respondents.

CORAM:

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

Hon'ble Mr. A.K. Bhandari, Member (Administrative)

ORDER (ORAL)

The learned counsel for the applicant submits that he does not want to press this OA.

2. Accordingly, the OA is dismissed as not pressed.

3. MA No. 576/2002 shall also stand accordingly disposed of.

RK 131V
(A.K. BHANDARI)
MEMBER (A)

MLC
(M.L. CHAUHAN)
MEMBER (J)